

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.176 of 2011
IA No.265 of 2011**

Dated : 29th March, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tamil Nadu Generation & Distribution
Corporation Limited
Versus**

... Appellant(s)

**PPN Power Generating Company
Pvt. Ltd. & Anr.**

....Respondent(s)

Counsel for the Appellant(s): Mr. S. Vallinayagam

Counsel for the Respondent (s): Mr. Shailendera
Mr. Kishore Singh
Mr. Senthil Jagadeesan

ORDER

At the request of the learned counsel for the Appellant, post
the matter on **10.04.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk